

(8)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

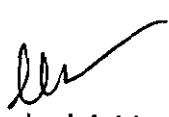
**ORDERS OF THE BENCH**

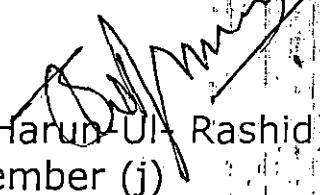
24-09-2015

CP 291/00010/2015  
(OA 586/2013)

Mr. C.B. Sharma, Counsel for the applicant.  
Mr. Gaurav Jain, Counsel for the respondents.

Learned counsel for the applicant submits that the order of the Tribunal has been complied with. Contempt proceedings can be closed. In view of the above submissions, the contempt proceedings are closed. Notices are discharged.

  
(Meenakshi Hooja)  
Member(A)

  
(Justice Harun-Ul-Rashid)  
Member (j)